

SL.No.27

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.623/2020 IA No.1028/2020 CA/18/2021 in CP No.208/241/HDB/2020
NAME OF THE COMPANY	Costa Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Amaram Myadam Shashikala
NAME OF THE RESPONDENT(S)	Costa Projects Pvt Ltd
UNDER SECTION	241

ORDER

Proxy Counsel appearing for the Petitioner submits that Senior Counsel has some personal inconvenience today. Post on 05.06.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)